

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
(Office of the Registrar General at Jammu)

**The Principal District & Sessions Judge,**  
Baramulla/ Budgam/ Jammu/Kulgam/Rajouri/  
Shopian and Srinagar.

No.: 1223-30/849 /Sts.

Dated: 16-04-2016

Sub:- Data required for the ensuing Chief Justice's Conference, 2016.

Sir,

This is with reference to the data required for the ensuing Chief Justices' Conference, 2016 regarding Under-Trial Prisoners. According to the data furnished by yourself in response to this Registry's letter No. 37929-50/Sts. Dated 19-02-2016, that only one case of the Under-Trial Prisoners having duration of more than 10 years old in your district(s).

In this context, it is directed by Secretary General, Supreme Court of India, New Delhi to furnish the following information:-


*The actual duration for which the undertrial prisoners(s) has been in custody which are more than 10 years old in your district(s).*

You are requested to furnish the requisite information of your District through email / fax today positively for onward transmission to the concerned quarter as desired.

The matter may be treated as Most Urgent.

Encl: One leave.

Yours faithfully'

  
( M. K. Hanjura )  
Registrar General

No: 1223-30 /Sts. Dated: 16-04-2016.

Copy to:-

Incharge NIC for uploading on the J&K High Court Website.

  
Registrar General

**Ravindra Maithani**  
Secretary General  
Supreme Court of India



Tel.: 23384661  
Fax: 23386178  
E-mail: sg.rmaithani@sci.nic.in

April 12, 2016

Dear Shri Hanjura

This is with reference to the data required for the ensuing Chief Justices' Conference, 2016.

**Under Trial Prisoners.**

According to the data uploaded online, in the State of Jammu & Kashmir, there are 7 cases pending for more than 10 years pertaining to the under trial prisoners.

In this context, it is requested to please furnish the following information :-

- the actual duration for which the under trial prisoner(s) has been in custody in each of these 7 cases.

**Court Complexes**

According to the data uploaded online there are 3 Court Complexes which are under construction for 10 years. It is therefore, requested to furnish the following information about these Court Complexes :-

- The place where these Court Complexes is under construction.
- The date when the construction started.
- Reasons for non-completion of the Projects within time.
- Efforts made by the High Court to expedite the construction.

You will appreciate that the data uploaded online is at the final stage of analysis. The above information is necessary for the same, and, therefore, you are requested to forward the above information through mail latest by 14<sup>th</sup> April, 2016, 5.00 P.M.

Yours sincerely,

  
(Ravindra Maithani)

**Mr. M. K. Hanjura**  
Registrar General,  
High Court of Jammu & Kashmir,  
JAMMU - 180 001,  
JAMMU & KASHMIR.

Received on 14/4/16 at 4:58 PM  
12/4/15